

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ASIS GLOBAL LIMITED Date of Commencement of Liquidation: 31-03-2021; List of Stakeholders as on Date: 31-03-2021; Name of IP: Mr. Asish Narayan; Process Number: 1; Last 5 digit of registration number: 11274

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		45000		45000				NA
2	Liquidation costs incurred till date		12776		12776				NA
3	Secured financial creditors	1	564894894	1	564894894				NA
4	Unsecured financial creditors	5	26263724	1	26263724				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	1	60019544	1	60019544				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>7</b>	<b>651235938</b>	<b>3</b>	<b>651235938</b>	<b>0</b>	<b>0</b>	<b>0</b>	